

Annexure-2

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation, 2016
 Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 , List of stakeholders as on: 07.07.2020

Name of the corporate debtor: M/s.

SI No	Name of Creditors	Identification No.	Details of the claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by gurantee	% share in total amount of claims						
1	Orissa Power Consortium Limited		20-03-2020	5,93,92,037.00	0.00	Unsecured						5,93,92,037.00		
Total				5,93,92,037.00								5,93,92,037.00		

